

॥न्यायस्तत्र प्रमाणं स्यात्॥



National Law University, Delhi -
Certified Practice Oriented Course

NLU DELHI CERTIFICATE COURSE



Under the supervision of NLU Delhi
Centre for Regulatory Studies

Organised & Managed by



THE PRACTICE SERIES - NLU DELHI

Intellectual Property Rights

Law and Practice

A practice-oriented certificate course for law students, professionals & practitioners - taught by partners and senior practitioners from India's leading IP law firms and full-service firms.

17

LIVE SESSIONS

08

MODULES

Online

SAT-SUN

Tier 1 Law Faculty

2 MONTH LONG PROGRAM

PROFESSION READY. FROM DAY 1.

WWW.MENTBLUE.COM

India's best law schools teach the law *brilliantly*. *Nobody was teaching the practice until now.*

Law firms have moved beyond foundational training. Clients no longer pay for learning curves. Day-one readiness is no longer aspirational - it is expected.



CERTIFIED BY

National Law University, Delhi

One of India's best national law schools [NIRF Rank #2]. Approves the curriculum, provides institutional oversight, supervises assessment standards, and awards the certificate to participants who complete the course.



DESIGNED & DELIVERED BY

Mentblue

India's practitioner-led legal education platform, run by former Tier 1 law firm lawyers - designs the curriculum, convenes the faculty of practising lawyers from leading firms, and runs the course end to end.

*NLU Delhi and mentblue have partnered to launch **The Practice Series**: short, intensive certificate courses built to close the gap between classroom learning and the realities of professional practice.*

Where our course mentees *work today.*

Mentees of the past courses are placed across India's leading law firms and corporates - from full-service Tier 1 firms to specialist boutiques and in-house teams.

20+	2,300+	90+	40+
PRACTICE COURSES DELIVERED	PARTICIPANTS TRAINED	PRACTITIONER FACULTY	HIRING FIRMS & CORPORATES

LAW FIRMS - WHERE ALUMNI PRACTICE

 cyril amarchand mangaldas ahead of the curve	 Shardul Amarchand Mangaldas	 AZB & PARTNERS ADVOCATES & SOLICITORS	 advocates & solicitors	 S&R ASSOCIATES ADVOCATES	 TRILEGAL
 CMS INDUSLAW	 SARAF AND PARTNERS LAW OFFICES	 DSK Legal True Value, True Values	 Nishith Desai Associates LEGAL AND TAX COUNSELING WORLDWIDE	 KHAITAN & CO ADVOCATES SINCE 1911	 TT&A Advocates and Solicitors

CORPORATES & IN-HOUSE TEAMS

					
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Centre for Regulatory Studies

NATIONAL LAW UNIVERSITY, DELHI

The academic home of the Practice Series at NLU Delhi.

ESTABLISHED

2019

LOCATION

NLU Delhi, Sector 14,
Dwarka New Delhi

About the Centre.

The Centre for Regulatory Studies (CRS) is the dedicated research and capacity-building wing of National Law University, Delhi focused on the law of regulated industries, financial markets and corporate practice.

MANDATE

To bridge academia and regulatory practice through professional training and structured industry engagement.

FOCUS AREAS

Corporate Law & Transactions;
Securities Law, IP, Technology & Data
Law, Financial Regulations; Dispute
Resolution; Contracts.

ACTIVITIES

Practice-oriented certificate
programmes, working papers,
conferences, and policy engagement
with regulators.

WHY THIS COURSE

The natural academic home for an IP
law & practice programme, pairing
institutional rigour with realities of IP
prosecution & enforcement.

About the Course

A Two (2) Month intensive certificate course that takes you through IP Law the way it is actually practised in a law firm.

Across 17 live online sessions, partners and senior practitioners from India's leading IP boutiques and full-service firms walk participants through the full IP lifecycle - from filing and prosecution to enforcement, licensing, and deal-making - using the same frameworks and documents they use in live mandates.

The programme is built for participants who want to move from *knowing the law* to *running the deal*.

FORMAT

17 live online sessions · 8 Modules

Saturday & Sunday · 04:00 PM IST

FACULTY

Partners from Top Law Firms

The practitioners who file, enforce, and licence IP for a living

PEDAGOGY

Live drafting workshops & real documents

Examination reports, C&D notices, licence agreements - annotated & dissected

CERTIFICATION

NLU Delhi Certified

Issued by National Law University, Delhi

What makes this course *one of its kind*.

01

Practitioner-led faculty

Partners and senior practitioners from India's leading IP boutiques and full-service firms - the lawyers who file, enforce, and licence IP for a living, not just teach about it.

02

Full IP lifecycle

From filing and prosecution to enforcement, licensing, and portfolio strategy - taught in the sequence a real matter actually unfolds

03

Live drafting workshops

Real examination reports, cease and desist notices, licence agreements, patent claims - not sanitised hypotheticals

04

NLU Delhi certification

Course supervised by the Centre for Regulatory Studies and certified by National Law University, Delhi.

A Day-1 ready IP toolkit

Leave with a working command of every document an IP associate is expected to draft, file, or negotiate in their first year of practice.

A network that opens doors

Every cohort is small. Partners stay engaged. Alumni have leveraged the Course to build careers in IP litigation, prosecution, licensing, and in-house IP roles.

Who this course is *for*?

The Course is designed for 2 distinct audiences. Each receives a different set of tools out of the same 17 sessions.

I. Students

INTEREST IN IP AND TECHNOLOGY PRACTICE

LL.B. and LL.M. students with an interest in, or specialising in, IP, corporate, or technology law, and those preparing for IP practice internships and recruitment at law firms.

YOU WILL LEAVE WITH

A working vocabulary across trademark, copyright, patent, and design law; a portfolio of drafted documents you can speak to in interviews; and the practical frameworks to hit the ground running in your first IP seat.

II. Professionals

LAWYERS · IN-HOUSE COUNSEL · PATENT AND
TRADEMARK AGENTS

- Junior associates and fresh graduates targeting IP practice at law firms
- In-house counsel at tech, pharma, FMCG, media, and entertainment companies
- Patent agents and trademark agents seeking structured practice training

YOU WILL LEAVE WITH

A partner-level view of IP prosecution, enforcement, and commercialisation; and the drafting toolkit to participate in matters, not just support from the sidelines.

Eligibility criteria.

The programme welcomes participants from law, science, finance, accountancy and corporate strategy backgrounds. The eligibility bar is set by qualification and intent, not by years.

ATTENDANCE REQUIREMENT

75% minimum attendance across the live sessions for certification.

LAW STUDENTS

Currently pursuing a 3-year LLB, 5-year integrated law programme, or LLM at any recognised university in India or abroad.

LAWYERS/ LAW FIRMS

Advocates and law graduates with at least an LLB / equivalent qualification from a recognised university.

FINANCE & ACCOUNTANCY

IP valuation professionals and technology licensing advisors welcome.

CORPORATE & IN-HOUSE

Graduates with corporate, strategy or transactional experience. Open to in-house counsel and corporate development teams.

MINIMUM QUALIFICATION

A bachelor's degree (or equivalent) from a recognised university, OR current enrolment in a recognised undergraduate / postgraduate programme.

Your faculty



SAMTA MEHRA

Partner and Trademarks Chair, Remfry & Sagar



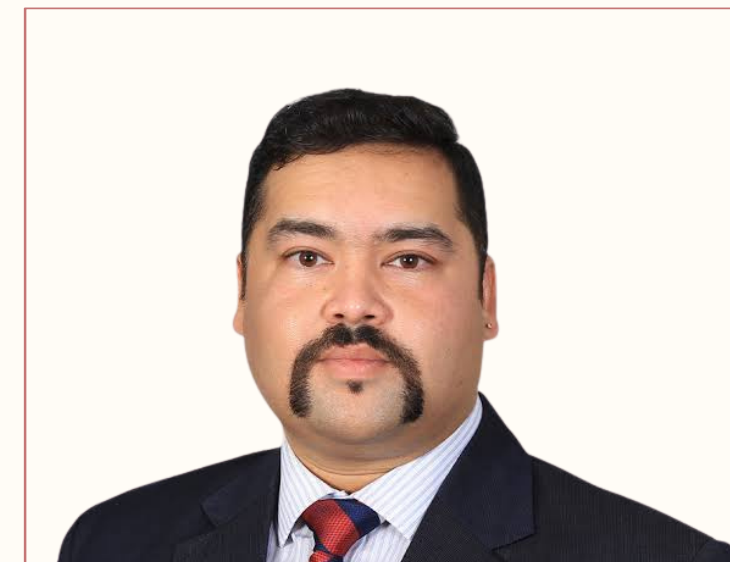
VIDISHA GARG

Partner, Anand & Anand



MONICA DATTA

Partner and Head of Commercial IP, Saikrishna & Associates



JV ABHAY

Partner, Shardul Amarchand Mangaldas & Co.



SHANTANU SAHAY

Partner, Anand & Anand



BHARADWAJ JAISHANKAR

Partner, CMS INDUSLAW



NANCY ROY

Managing Partner, Lall & Sethi



BISMAN KAUR

Of Counsel, Remfry & Sagar

Curriculum overview.

M·01 Trademark Prosecution & Strategy Filing, prosecution, portfolio building, brand protection, enforcement and anti-counterfeiting 2 SESSIONS	M·02 Patent Filing & Enforcement Patentability, claims drafting, PCT, opposition, revocation and litigation 2 SESSIONS	M·03 GIs, Traditional Knowledge & Plant Varieties GI Act, TKDL, biodiversity law, plant variety protection 2 SESSIONS	M·04 Copyright & Media Laws Fundamentals, digital copyright, AI, media & entertainment production, distribution and regulation 4 SESSIONS
M·05 Trade Secrets & Data Protection Confidential information, NDAs, DPDPA interface 1 SESSION	M·06 Industrial Designs Registration, enforcement, stacking strategy and international protection 1 SESSION	M·07 IP Licensing & Commercialisation Structuring licensing transactions, due diligence, commercial and royalty terms, portfolio management, and IP in M&A. 2 SESSIONS	M·08 Fashion & Luxury Law trade dress, design and copyright in fashion, luxury brand enforcement, influencer and labelling compliance + 2 Assignment Classes 3 SESSIONS

Session Schedule.

DATE	SESSION
Sat · 05 Sep	S1 · TM: Registration, Prosecution & Portfolio Management
Sun · 06 Sep	S2 · TM: Brand Protection, Anti-Counterfeiting & Litigation
Sat · 12 Sep	S3 · Patentability, Filing & Global Frameworks
Sun · 19 Sep	S4 · Patent Enforcement, Opposition & Revocation
Sat · 19 Sep	S5 · Copyright Fundamentals & Ownership
Sun · 20 Sep	S6 · Media & Entertainment (I): Develop., Production & Rights
Sat · 26 Sep	S7 · Media & Entertainment (II): Distribution, Reg. & Litigation
Sun · 27 Sep	S8 · Mid-Course Assignment Workshop (Assignment 1)
Sun · 27 Sep	S9 · Geographical Indications

DATE	SESSION
Sat · 03 Oct	S10 · Biodiverisity & Plant Variety Protection
Sat · 10 Oct	S11 · Copyright in the Digital Age: AI, Technology & Emerging Issues
Sun · 11 Oct	S12 · Trade Secrets, Data Protection & Confidential Information
Sat · 17 Oct	S13 · Industrial Designs: Registration, Enforcement & Strategy
Sat · 17 Oct	S14 · IP Licensing: Structuring Transactions & Due Diligence
Sun · 18 Oct	S15 · IP Licensing: Strategy, Portfolio Management & M&A
Sat · 24 Oct	S16 · Fashion & Luxury Law
Sat · 24 Oct	S17 · Final Assignment Workshop + Career Roadmap

MODE	DAYS	TIME	RECORDINGS
Online · Live	Saturdays & Sundays	04:00 pm IST (tentative)	Access for 6 months



COURSE DIRECTOR · NLU DELHI

Dr. Raghav Pandey

Course Director

Assistant Professor at National Law University, Delhi and Director of the Centre for Regulatory Studies. Sir is presently on Visiting Scholarship in residence at Harvard Law School, at the Institute for Global Law and Policy. Sir works at the point where law meets business, regulation, and policy - areas that shape how companies operate and how markets are governed.

AFFILIATION National Law University, Delhi	CENTRE Centre for Regulatory Studies
AREAS Corporate & commercial law, regulation, jurisprudence	ROLE Academic supervision & programme curation

Sir is a regular writer and speaker on Indian corporate and regulatory law, and brings that practical clarity into the classroom. Through the Practice Series, Sir designs programmes that go beyond textbook law - built around how legal problems actually arise and how practitioners solve them.

Mentblue team

Day-to-day delivery of the programme - admissions, faculty coordination, participant support - is led by the Mentblue team.



CO-FOUNDER · MENTBLUE

Prafful Goyal

Co-founder, Mentblue

Co-founded Mentblue to bring practitioner-led education to law students and early-career professionals. Leads programme design and faculty engagement across the Practice Series.

- Graduate, NUJS Kolkata
- Former Principal Associate, Cyril Amarchand Mangaldas



CO-FOUNDER · MENTBLUE

Ashutosh Singh

Co-founder, Mentblue

Co-founded Mentblue to make legal practice accessible - converting deal experience into structured curricula. Leads programme operations and participant experience.

- Graduate, NLU Delhi
- Former Senior Associate, Cyril Amarchand Mangaldas

What our mentees say!

“

The mentors brought strong practical insights that made every session both enjoyable and highly informative. It was interactive, easy to follow, and genuinely enriching.

Rushil Verma

Ex Intern - Khaitan & Co | Ex Intern - Fox Mandal & Associates

“

The course design was very well structured and thoughtfully curated. A very enriching learning experience. I will surely consider Mentblue for future learning opportunities.

Ojal Jain

Ex-Intern - Kochhar & Co.| Naik & Naik Co

“

Extremely informative, well-structured, and highly productive. It provided valuable practical insights into IP law that I found very beneficial for my academic and professional development.

Tushita Sasode

Intern, Kasbekar and Associates (Law firm since 1984)

“

An opportunity to learn from such senior partners in the field. Truly an enriching experience. I look forward to several other opportunities that come my way.

Aakanksha Singh Rana

O.P. Jindal Global University (JGU)

Programme fee.

STUDENTS

₹ 12,000

Inclusive of all taxes

For currently enrolled students at any recognised university.

PROFESSIONALS

₹ 15,000

Inclusive of all taxes

For working professionals, in-house counsel, lawyers and finance professionals.

Group nominations from law firms, corporates & in-house teams accepted on request.

Write to support@mentblue.com.

WHAT'S INCLUDED

17 live online sessions with full Q&A access

Session recordings, replay access for 6 months

Curated reading materials - statutes, case briefs, articles

Document library - examination reports, C&D notices, licence agreements, patent claims, annotated and redacted

NLU Delhi Certificate of Completion

Practice Series alumni network + early-bird access to future cohorts

PAYMENT

Payment via secure link. EMI Options available.



National Law University
Delhi
CENTRE FOR REGULATORY
STUDIES

in collaboration with



THIS IS TO CERTIFY THAT

[Recipient Name]

has successfully completed the certificate course on

Intellectual Property Rights: Law & Practice

conducted by the Centre for Regulatory Studies, NLU Delhi, in academic collaboration with mentblue, from Sept. – Oct. 2026

Mentors for the Course were:

[Name], [Designation], [Organisation]
[Name], [Designation], [Organisation]
[Name], [Designation], [Organisation]
[Name], [Designation], [Organisation]
[Name], [Designation], [Organisation]



Dr. Raghav Pandey

COURSE DIRECTOR
CENTRE FOR REGULATORY STUDIES · NLU DELHI

CERTIFICATE NO.
2026 · IPR · 0000

Prafful Goyal

COURSE COORDINATOR
CO-FOUNDER · MENTBLUE

ISSUED BY NLU DELHI · CRS · IN COLLABORATION WITH MENTBLUE

ENROL NOW

Reserve your *seat*.

Cohorts are kept small to preserve faculty attention and discussion quality. Apply early - seats fill on a first-come basis.



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+91 92896 57727; 9625619518

PROGRAMME PARTNERS



National Law University, Delhi
Centre for Regulatory Studies (CRS)



Mentblue
Legal education platform

PROGRAMME LEADERSHIP

Course Director - Dr. Raghav Pandey, NLU Delhi

Course Coordinators - Mentblue Team

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